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**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**JABALPUR BENCH**  
**JABALPUR**

**Original Application No. 446 of 2006**

**Jabalpur, this the 17<sup>th</sup> day of July, 2006**

**Hon'ble Dr. G.C. Srivastava, Vice Chairman**  
**Hon'ble Shri A.K. Gaur, Judicial Member**

Smt. Bushera Khan and 7 ors. .... **Applicants**

(By Advocate – Shri S. Nagu)

**VERSUS**

Union of India & 2 ors. .... **Respondents**

**ORDER (Oral)**

**By A.K. Gaur, Judicial Member –**


By means of order dated 12.6.2006 the applicants were given show cause notice to give reasons why the up-gradation awarded to them under the ACP scheme from the pay scale of Rs. 2650-4000/- to Rs. 3200-4900/- w.e.f. 9.8.1999 be not withdrawn. The applicants have <sup>Submitted</sup> ~~filed~~ a detailed reply <sup>to the show cause notice</sup> Annexure A-13 in which they have quoted the decision rendered by the Tribunal in OA No. 617/2004 and pleaded that up-gradation <sup>may</sup> ~~made~~ not be cancelled. No order as yet, has been passed <sup>by the respondents</sup> after the show cause notice was issued by the respondents.

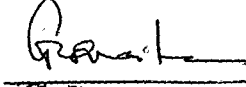
2. In view of the above position, we are of the considered opinion that the Original Application is premature and is liable to be dismissed at the admission stage itself. We do so accordingly. However, it will be open to the applicants to file a fresh OA for redressal of their grievances in case they are not satisfied after the order is passed <sup>by the respondents</sup> on the reply to the show cause notice.

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3. The Registry is directed to supply the copy of memo of parties to the concerned parties while issuing the certified copies of this order.

  
(A.K. Gaur)  
Judicial Member

  
(Dr. G.C. Srivastava)  
Vice Chairman


"SA"

पृष्ठंकन सं ओ/न्या.....जबलपुर, दि.....  
पत्तिलिपि अवेधित:-

- (1) सचिव, उच्च न्यायालय द्वार एसोसिएशन, जबलपुर
- (2) आवेदक श्री/श्रीमती/कु..... जजमेंट
- (3) प्रत्यर्थी श्री/श्रीमती/कु..... जजमेंट
- (4) मंथपाल, के.प्र.अ., जबलपुर न्यायपीठ  
सचन एवं आवश्यक कार्यवाही हेतु

S. K. 984  
Dr. J. B.

  
उप सचिव

  
24-7-06